

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4924/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 24<sup>th</sup> August, 2018.

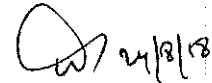
Sub: **Withdrawal of Casual Leave.**

Ref:- Your Letter No. DJN/6099, dtd. 18.08.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of Casual Leave on 17.08.2018 has been ~~granted~~/<sup>✓</sup>rejected.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

